

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:881

ANSWERED ON:19.03.2012

DELAYED NATIONAL HIGHWAY PROJECTS

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Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether many of the highway projects are running much behind the schedule and has topped the list of delayed projects including the target of 20 KM NH per day;
- (b) if so, the details of these delayed projects that have missed the targeted date of completion, State-wise alongwith the reasons therefor;
- (c) whether out of all the projects approved, most of the projects are delayed from one to sixty months; and
- (d) if so, the details and the status thereof alongwith the steps taken/being taken by the Government to accelerate the pace of work and the time by which these delayed projects are likely to be completed?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI JITIN PRASADA)

(a) to (d) Currently out of 221 ongoing National Highway development projects, 95 projects are delayed. Most of these projects are delayed from one to sixty months. The state wise details of delayed projects are at Annex. The projects have been delayed due to poor performance of some contractors, delays in obtaining forest/wild life/environment clearances, Road Over Bridges (ROBs) clearances from Railways, law & order problems in some states, delay in land acquisition, delay in shifting utilities etc. In order to expedite implementation of projects Regional Offices each headed by Chief General Manager have been set up by NHAI for close monitoring of implementation of projects. Measures have been taken to expedite land acquisition, shifting of utilities etc. High Powered Committee has been constituted in the States under Chief Secretary with Principal Secretaries of Public Works Department, Revenue, Power and Water Supply and other concerned State Government officials as Members. The Regional Officer/Chief General Manager of NHAI of concerned State has been nominated as Member Secretary. The Committee's mandate is to make expeditious resolution of above mentioned issues for faster implementation of projects. Achievement of targets is being monitored closely. Projects are periodically reviewed at field as well as at Head Quarter.